

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 200 of 2012 in
D.F.R. No. 975 of 2012

Dated : 28th May, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Western Electricity Supply Co. Ltd. Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Suresh Tripathy
Counsel for the Respondent(s): Mr. Ravi Shankar Nanda &
Mr. Shekhar Prasad Gupta
(for caveator)

ORDER

IA No. 200 of 2012
(Condone delay Appl.)

Issue notice to the Respondents returnable on
12.07.2012. Dasti service is permitted.

Post the matter on **12.07.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs